

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 3487
ANSWERED ON 01.04.2022

RISHIKESH – KARANPRAYAG RAILWAY LINE

3487 # SHRI NARESH BANSAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of progress of work on Rishikesh - Karanprayag railway project;
- (b) whether 'No Objection Certificates' has been received from all the Gram Sabhas of the forest villages located along the line of this project as per the Forest Rights Act, 2006; and
- (c) the details of the schemes made for compensation and rehabilitation of the affected villages and families?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a): Rishikesh-Karanprayag new line project was sanctioned in budget 2010-11. Anticipated cost of the project is ₹ 16,216 crore, out of which an expenditure of ₹ 6,618 crore has been incurred till date. Outlay of ₹ 4200 crore has been allocated in financial year 2021-22. Yog Nagri Rishikesh to Virbhadra (5.7 km) section has been commissioned in March, 2020. Beyond km 6.0, the alignment is mostly in tunnels. Work at all tunnels and major bridges have been taken up.

(b) & (c): Land acquisition and Forest clearance in entire project have been completed. 'No Objection Certificates' have been received from all the Gram Sabhas located along the line of the Railway project as prescribed in the guidelines of Forest Right Act-2006 of Ministry of Environment Forest and Climate Change (MOEF & CC). The schemes for compensation and rehabilitation of the affected families has been provided as per the provisions given in three Schedules of the Right to fair compensation and transparency in land acquisition, rehabilitation and resettlement act, 2013 (RFCTLARR act 2013).
